

HIGH COURT OF CHHATTISGARH : BILASPUR

:: MEMO ::

No. ¹⁰³⁷⁰...../S & A Cell/2023

Bilaspur, Dated : 16/08/2023

To,

1. The Registrar General, Allahabad High Court, Allahabad.
2. The Registrar General, Andhra Pradesh High Court, Amaravati.
3. The Registrar General, Bombay High Court, Mumbai.
4. The Registrar General, Delhi High Court, New Delhi.
5. The Registrar General, Guwahati High Court, Assam.
6. The Registrar General, High Court of Gujarat, Sola (Ahmadabad).
7. The Registrar General, Jharkhand High Court, Ranchi.
8. The Registrar General, Jammu & Kashmir High Court, Shrinagar.
9. The Registrar General, Karnataka High Court, Bangalore.
10. The Registrar General, M.P. High Court, Jabalpur.
11. The Registrar General, Madras High Court, Chennai.
12. The Registrar General, Orissa High Court, Cuttack.
13. The Registrar General, Rajasthan High Court, Jodhpur.
14. The Registrar General, High Court of Uttarakhand at Nainital.
15. The Registrar General, High Court of Calcutta, Kolkata.
16. The Registrar General, High Court of Himachal Pradesh, Shimla.
17. The Registrar General, High Court of Kerala, Ernakulam.
18. The Registrar General, High Court of Patna, Patna.
19. The Registrar General, High Court of Punjab & Haryana, Chandigarh.
20. The Registrar General, High Court of Sikkim, Gangtok.
21. The Registrar General, High Court of Manipur at Imphal.
22. The Registrar General, High Court of Meghalaya.
23. The Registrar General, High Court for the State of Telangana, Hyderabad.
24. The Registrar General, High Court of Tripura, Agartala.


Sub:- Regarding circulation of the Short Advertisement for the post of District Judge (Entry Level) 2022 by direct recruitment from Bar.

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As per the directions given by Hon'ble the Supreme Court in C.A. No. 1867/06 in the matter of Malik Mazhar Sultan and Another V/s U.P. Public Service Commission & Ors., the short advertisement for filling up of **03 (Three)** vacancies of 'District Judge' (Entry Level) for the year 2022 in Chhattisgarh Higher Judicial Service by direct recruitment from Bar is being published and a copy thereof is being forwarded to you with a request to get it circulated amongst all the Bar Association within your territorial jurisdiction.

The aforesaid Advertisement in detail is available on our web-site i.e. <https://highcourt.cg.gov.in>.

Encl:- As above


(Arvind Kumar Verma)
Registrar General
14.08.2023

HIGH COURT OF CHHATTISGARH: BILASPUR

District Judge (Entry Level) Examination 2022 Direct Recruitment from Advocate (Bar)

Applications from Indian Citizens are invited in the cadre of Chhattisgarh Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070 (New interim pay scale in the 13-A pay matrix and pay level of Rs. 131100-216600), by direct recruitment from Advocate (Bar). Recruitment to these posts and conditions of service shall be governed by the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service), Rules 2006, as on the last date of submission of application forms.

1- Application in prescribed format must reach the Registry by 07/09/2023 till 5.00 PM.

2- Date of Written Examination 05/11/2023 (Sunday).

Total Vacancy:- 03

(Unreserved - 01 , Scheduled Tribe -01, O.B.C.- 01)

Eligibility:-

1) LL.B.

2) Has for atleast seven years been an advocate as on 01/01/2023.

Age :-

He / She has attained the age of 35 years and has not attained the age of 45 years on the first day of January, 2023.

Examination Fee:- Rs. 700/- for Scheduled Castes, Scheduled Tribes and Other Backward Classes (non creamy layer) who are the bonafide residents of State of Chhattisgarh, and Rs. 1000/- for the candidates belonging to Unreserved Category and also for all the candidates belonging to Other States. Fee is to be deposited in the form of Challan only with SBI branches through Core Banking Network all over India. The original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. <https://highcourt.cg.gov.in>

NOTE :-

1- Relaxation will be given as per Rules.

2- This is only for information. For details please see our website i.e. <https://highcourt.cg.gov.in>

Registrar General